

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF FRONTLINE WIND ENERGY PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	FRONTLINE WIND ENERGY PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	04-06-2014
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, COIMBATORE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U40108TZ2014PTC020461
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	6/264-A, SURYA GARDEN ,TRICHY ROAD NAMAKKAL - 637001 TAMILNADU.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	02-08-2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: 11A, COLLECTOR SIVAKUMAR STREET, KK PUDUR, COIMBATORE-641038, TAMILNADU. Reg. Email: vasudevanacs@gmail.com Comm. Email : vasudevangopu.ip@gmail.com Contact No.+91-9944937063 0422-4216903 Reg No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	01-09-2021

Notice is hereby given that the FRONTLINE WIND ENERGY PRIVATE LIMITED has commenced voluntary liquidation on 02-08-2021.

The stakeholders of FRONTLINE WIND ENERGY PRIVATE LIMITED are hereby called upon to submit proof of their claims, on or before 01-09-2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 03-08-2021
Place: Coimbatore




VASUDEVAN GOPU
IBBI/IPA-002/IPN00291/2017-18/10849
Liquidator of FRONTLINE WIND ENERGY PRIVATE LIMITED

VASUDEVAN GOPU
Insolvency Professional

Reg. No: IBBI/IPA-002/IP-N00291/2017-18/10849